

CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH KOLKATA

OA. 350/1437/2019

Date of order: 18.02.2021

Present

:Hon'ble Ms. Bidisha Banerjee, Judicial Member

Hon'ble Dr. Nandita Chatterjee, Administrative Member

UTPAL MITRA VS. G.S.I.

For the Applicant

: Mr. B. Chatterjee, Counsel

For the Respondents

: Mr. R. Halder, Counsel

ORDER (Oral)

<u>Per Ms. Bidisha Banerjee, JM:</u>

Heard both.

- 2. Ld. Counsel for respondents submits that the applicant has already been retired from the service. Therefore, the OA has become infructuous.
- 3. Accordingly, the OA is disposed of as infructuous.

(Nandita Chatterjee) Member (A) (Bidisha Banerjee) Member (J)

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